

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 263 of 2015

Dated: 6th September, 2017

In the matter of:

Damodar Valley Corporation

.... Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission

.... Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **22-11-2017**.

PPS/Court Master